



F.No. 2/5/2025-Estt./NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, C.G.O. Complex,
Lodhi Road, New Delhi – 110003. Ph. 24306869. Website: <https://nclat.nic.in>

Dated: 02nd April, 2026

OFFICE MEMORANDUM

Subject: Filling up of one post of Joint Registrar in the National Company Law Appellate Tribunal, Chennai Bench on deputation basis.

This is regarding filling up of one post of Joint Registrar in Level-13 (₹1,23,100-2,15,900) in the National Company Law Appellate Tribunal (NCLAT) at its Chennai Bench on deputation basis, the applications for which have been invited vide vacancy circular of even number dated 03.09.2025 (published in the Employment News for the week 4th-10th October, 2025).

2. The last date for receipt of applications was two months from the date of publication of the advertisement in the Employment News, which came to be 03.12.2025. Later on, as per orders of the Competent Authority, the last date for receipt of applications has been extended till 04.04.2026. Further, the Competent Authority has directed to extend the last date of receipt of applications for another sixty days.

3. Therefore, the last date for receipt of application is hereby extended up to **03rd June, 2026**.

4. The detailed Vacancy Circular containing qualifications, eligibility criteria, age limit etc. and the application form can be downloaded from the website **<https://nclat.nic.in>**.

Sd/-
(Raj Kumar)
Registrar

Copy to (for information and n.a.):

1. The Secretary General, Hon'ble Supreme Court of India, New Delhi.
2. The Registrar Generals of all Hon'ble High Courts in India.
3. The Secretary, Ministry of Corporate Affairs, New Delhi.
4. All the Ministries/Departments of the Government of India.
5. The Chief Secretaries of all the State Governments / Union Territories.
6. NCLAT website.
7. Notice Boards.